

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
EASTERN ZONAL BENCH: KOLKATA**

REGIONAL BENCH – COURT NO. 1

Customs Appeal No. 75054 of 2022

(Arising out of Order under File No. ACC/ASST/SB/MISC/62/2021-Accts-O/o Pr Commr-Cus-AP/ACC-Kolkata I/366647/2022 dated 31.12.2021 passed by the Principal Commissioner of Customs (Airport & Air Cargo Complex), 2nd Floor, Custom House, 15/1, Strand Road, Kolkata – 700 001)

Shri Sujit Das : Appellant
3A/1G, Centre Sinthee Road,
Kolkata – 700 050

VERSUS

Pr. Commissioner of Customs (Airport & ACC) : Respondent
2nd Floor, Custom House,
15/1, Strand Road, Kolkata – 700 001

WITH

Customs Appeal No. 75055 of 2022

(Arising out of Order under File No. ACC/ASST/SB/MISC/62/2021-Accts-O/o Pr Commr-Cus-AP/ACC-Kolkata I/366647/2022 dated 31.12.2021 passed by the Principal Commissioner of Customs (Airport & Air Cargo Complex), 2nd Floor, Custom House, 15/1, Strand Road, Kolkata – 700 001)

Shri Avijit Show : Appellant
42/C, D. Gupta Lane,
Kolkata – 700 050

VERSUS

Pr. Commissioner of Customs (Airport & ACC) : Respondent
2nd Floor, Custom House,
15/1, Strand Road, Kolkata – 700 001

WITH

Customs Appeal No. 75056 of 2022

(Arising out of Order under File No. ACC/ASST/SB/MISC/62/2021-Accts-O/o Pr Commr-Cus-AP/ACC-Kolkata I/366647/2022 dated 31.12.2021 passed by the Principal Commissioner of Customs (Airport & Air Cargo Complex), 2nd Floor, Custom House, 15/1, Strand Road, Kolkata – 700 001)

Shri Rabindra Kar : Appellant
27/17/1, Attapara Lane, Sinthee,
Kolkata – 700 050

VERSUS

Pr. Commissioner of Customs (Airport & ACC) : Respondent
2nd Floor, Custom House,
15/1, Strand Road, Kolkata – 700 001

Appeal No(s): C/75054-75056,75075-75077/2022-DB

WITH

Customs Appeal No. 75075 of 2022

(Arising out of Order under File No. ACC/ASST/SB/MISC/62/2021-Accts-O/o Pr Commr-Cus-AP/ACC-Kolkata I/366647/2022 dated 31.12.2021 passed by the Principal Commissioner of Customs (Airport & Air Cargo Complex), 2nd Floor, Custom House, 15/1, Strand Road, Kolkata – 700 001)

Shri Biswajit Mondal

: Appellant

S/o. Shri Murari Mohan Mondal,
18/7C, Kali Charan Ghosh Road,
Kolkata – 700 050

VERSUS

Pr. Commissioner of Customs (Airport & ACC)

: Respondent

2nd Floor, Custom House,
15/1, Strand Road, Kolkata – 700 001

WITH

Customs Appeal No. 75076 of 2022

(Arising out of Order under File No. ACC/ASST/SB/MISC/62/2021-Accts-O/o Pr Commr-Cus-AP/ACC-Kolkata I/366647/2022 dated 31.12.2021 passed by the Principal Commissioner of Customs (Airport & Air Cargo Complex), 2nd Floor, Custom House, 15/1, Strand Road, Kolkata – 700 001)

Shri Pabitra Paul

: Appellant

44, Dr. Jagabandhu Lane (Ground Floor),
Kolkata – 700 012

VERSUS

Pr. Commissioner of Customs (Airport & ACC)

: Respondent

2nd Floor, Custom House,
15/1, Strand Road, Kolkata – 700 001

AND

Customs Appeal No. 75077 of 2022

(Arising out of Order under File No. ACC/ASST/SB/MISC/62/2021-Accts-O/o Pr Commr-Cus-AP/ACC-Kolkata I/366647/2022 dated 31.12.2021 passed by the Principal Commissioner of Customs (Airport & Air Cargo Complex), 2nd Floor, Custom House, 15/1, Strand Road, Kolkata – 700 001)

Smt. Mukuli Bhakta

: Appellant

17/1/27, Mondal Para Lane, Noapara,
Kolkata – 700 090

VERSUS

Pr. Commissioner of Customs (Airport & ACC)

: Respondent

2nd Floor, Custom House,
15/1, Strand Road, Kolkata – 700 001

APPEARANCE:

None for the Appellant(s)

Shri Faiz Ahmed, Authorized Representative for the Respondent

CORAM:

HON'BLE SHRI ASHOK JINDAL, MEMBER (JUDICIAL)

HON'BLE SHRI K. ANPAZHAKAN, MEMBER (TECHNICAL)

FINAL ORDER NOs. 76970-76975 / 2025

DATE OF HEARING / DECISION: 10.07.2025

ORDER: [PER SHRI ASHOK JINDAL]

Today, when the matter was called, a request was received from the Ld. Counsel for the appellants wherein it has been stated that they wish to withdraw the present appeals filed before this Tribunal and therefore, the letter submitted by the Ld. Counsel for the appellants is to be treated as an application for withdrawal of the appeals.

2. Heard the Ld. Authorized Representative of the Revenue and considered the letter filed by the Ld. Counsel for the appellants dated 10.07.2025.

3. We dismiss the appeals, as withdrawn, as requested by the Ld. Counsel for the appellants. In these terms, the appeals are disposed of.

(Dictated and pronounced in the open court)

Sd/-

(ASHOK JINDAL)
MEMBER (JUDICIAL)

Sd/-

(K. ANPAZHAKAN)
MEMBER (TECHNICAL)

Sdd